

PAPERS LAID ON THE TABLE

PAYMENTS AGREEMENT BETWEEN INDIA AND PAKISTAN

The Minister of Industry (Shri Manubhai Shah): With your permission, I beg to lay on the Table a copy of the limited payments agreement between the Governments of India and Pakistan signed in Karachi on the 3rd December 1959. [See Appendix II, Annexure No. 89].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

Shri Manubhai Shah: On behalf of Shri Kanungo, I beg to lay on the Table a copy of each of the following Notifications issued under section 15 of the Industries (Development and Regulation) Act, 1951:—

- (i) S.O. No. 2541 dated the 16th November 1959;
- (ii) S.O. No. 2593 dated the 18th November 1959. [Placed in Library, See No. LT-1759/59].

REPORTS OF THE TARIFF COMMISSION, GOVERNMENT RESOLUTIONS, STATEMENTS ETC.

Shri Manubhai Shah: I beg to lay on the Table, under sub-section (2) of Section 16 of the Tariff Commission Act, 1951, a copy of each of the following papers:

- (i) Report (1959) of the Tariff Commission on the Fair Ex-works and Fair Selling prices of paper and paper boards.
- (ii) Government Resolution No. Ch(1)-41(79)/59 dated the 27th November 1959. [Placed in Library, See No. LT-1780/59].
- (iii) Statement explaining the reasons why a copy of each of the documents at (i) and (ii) above could not be laid on the Table within the period prescribed in the said sub-section.

- (iv) Report (1959) of the Tariff Commission on the continuance of protection to the Machine Screw industry.
- (v) Government Resolution No. 18(1)-T.R./59 dated the 1st December 1959.
- (vi) Notification No. 18(1)-T.R./59 dated the 1st December 1959.
- (vii) Statement explaining the reasons why a copy each of the documents at (iv) to (vi) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library, See No. LT-1761/59].
- (viii) Report (1959) of the Tariff Commission on the continuance of protection to the Cotton and Hair Belting industry.
- (ix) Government Resolution No. 8(1)-T.R./59 dated the 2nd December 1959.
- (x) Statement explaining the reasons why a copy of each of the documents at (viii) and (ix) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library, See No. LT-1762/59].
- (xi) Report (1959) of the Tariff Commission on the continuance of protection to the Automobile Leaf Spring industry.
- (xii) Government Resolution No. 21(3)-T.R./59 dated the 27th November 1959.
- (xiii) Statement explaining the reasons why a copy each of the documents at (xi) and (xii) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library, See No. LT-1763/59].